



# THE GAUHATI HIGH COURT AT GUWAHATI

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE CHIEF JUSTICE.]

Web : www.ghconline.gov.in

Wednesday, 17th January 2018

[ ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES. ]

[ HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY CAUSELIST, IF TIME PERMITS. ]

[ AT 10:30 AM ]

BEFORE:

HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANOJIT BHUYAN

COURT NO.: 1

[ DIVISION BENCH ]

[ [ DIVISION BENCH - I  
THIS BENCH WILL TAKE UP HEARING LIST  
DATED 02-01-2018 TO 28-02-2018(RELATING  
TO DIVISION BENCH - I) ALONG WITH THE  
FOLLOWING MATTERS.  
]

]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1.	I.A.(Civil)/4238/2017 <b>In</b> WP(C)/1048/2004 REMARK : FIXED, WP(C) 1048/04(D/O),WP(C) 6632/05(D/O)	THE STATE OF ASSAM <b>Versus</b> MONOJ KR. SARMA	MR.D SAIKIA MR.P N SHARMA MR.A DEKA MR.N SARMA	

[ AT 10:30 AM ]

BEFORE:  
HONOURABLE MR. JUSTICE HRISHIKESH ROY  
COURT NO.: 2

[ SINGLE BENCH ]

[ [ CIVIL BENCH - III  
THIS BENCH WILL TAKE UP HEARING LIST  
DATED 02-01-2018 TO 28-02-2018 (RELATING  
TO CIVIL BENCH - III) ALONG WITH THE  
FOLLOWING MATTERS. ] ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1.	WP(C)/6875/2017	DILIP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR.B P SINHA MRT RAJBONSHI	GA, ASSAM
2.	WP(C)/7145/2017	MINARUL ISLAM PRODHANI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR.A T SIKDER MR.B HUSSAIN MR.S ALIM	GA, ASSAM
3.	WP(C)/7226/2017	DR. SUBHAS CHANDRA DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR.S K GOSWAMI MR.A KALITA MR.B K GOSWAMI	SC, AG SC, HEALTH MR.B GOGOI
4.	WP(C)/182/2018 CAVT. NO. 34/2018	BINAY KUMAR SINGH <b>Versus</b> THE UNION OF INDIA	MR. A SARMA MR S CHOUDHURY MR. K KALITA,	ASSTT.S.G.I. M DUTTA, FOR CAVEATOR
5.	WP(C)/183/2018	MONOMOCHAN SARMA <b>Versus</b> THE STATE OF ASSAM	MR. M K SHARMA MS. S S SAIKIA	GA, ASSAM
6.	WP(C)/187/2018	EX-C/N- 912 DULUMONI DAS (12TH A.P. BATTALION, JAMUGURIHAT), <b>Versus</b> THE STATE OF ASSAM	MS. S B CHOUDHURY	GA, ASSAM
7.	WP(C)/188/2018	SYED HASHIMUDDIN DEWAN <b>Versus</b> THE STATE OF ASSAM	MR. R MAJUMDAR MS. L ISLAM MS N ISLAM	GA, ASSAM MS. A VERMA SC, FINANCE DEPTT. DR. B AHMED SC, IRRIGATION
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
8.	I.A.(Civil)/17/2018 <b>In</b> WP(C)/3900/2017 REMARK : CONNECTED WITH ITEM NO. 13 IN THE DAILY LIST <b>WITH</b> WP(C)/3900/2017 <b>with</b> I.A.(Civil)/17/2018 I.A.(Civil)/2749/2017 I.A.(Civil)/3740/2017 I.A.(Civil)/3414/2017 I.A.(Civil)/3274/2017 I.A.(Civil)/3128/2017 I.A.(Civil)/5/2018	MANJIL PHUKAN <b>Versus</b> THE STATE OF ASSAM  RAFIQUL HUSSAIN AND 2206 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A N AHMED  MS.N DAS MR.D K ROY MR.B J TALUKDAR	GA, ASSAM SC, WATER RESOURCE  SC, WATER RESOURCE

[ AT 10:30 AM ]

BEFORE:

HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI

COURT NO.: 3

[ SINGLE BENCH ]

[ CIVIL BENCH- I ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		<b><u>MOTION</u></b>		
1.	CRP/314/2017	M/S SATYA MEGHA INDUSTRIES AND ANR. <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS.	MR. S P ROY MS.N RAI MR.T R ROY MRA K RAI	MR. A GANGULY
	REMARK : FIXED			
2.	CRP(I/O)/8/2018	ABDUL MUHIT BARBHUIYA <b>Versus</b> DUKAR KHASIA	MR. N DHAR MR. T U LASKAR MR K UDDIN MR. N HAQUE DR. B AHMED	
		<b><u>ADMISSION</u></b>		
3.	CRP/166/2017	AGRADOOT PUBLISHERS PVT. LTD. AND 2 ORS <b>Versus</b> MITRA DEV SARMA	MS.M KONCH MR.A CHOUDHURY MR.A J BAISHYA MR.S ISLAM	MR. P SUNDI MR.G TAYE MR.S C BISWAS
	REMARK : FIXED			

[ AT 10:30 AM ]

BEFORE:

HONBLE MR. JUSTICE UJJAL BHUYAN

HON BLE MR. JUSTICE NELSON SAILO

COURT NO.: 4

[ DIVISION BENCH ]

[ [ THIS BENCH WILL AT 2:00 P.M. ] ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
1.	WP(C)/3263/2016	MRS. J. GEETHA <b>Versus</b> THE STATE OF NAGALAND AND 3 ORS	<u>ADMISSION</u> MR.R B PHOOKAN MR R. SARMAH, MSA PHUKAN	MR.I CHOUDHURYR-3 GA, NAGALAND MR.A K BARUAH(R- 1 TO 3) MR.A PHUKAN(R-3)
		REMARK : P/H, FIXED		

[ AT 10:30 AM ]

BEFORE:  
HON'BLE MR. JUSTICE UJJAL BHUYAN  
HON BLE MR. JUSTICE AJIT BORTHAKUR  
COURT NO.: 4

[ DIVISION BENCH ]

[ DIVISION BENCH - II  
THIS BENCH WILL RISE AT 1:15 P.M. ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1.	WP(C)/7809/2015	MUSSTT. HAJARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR.A MATIN MR.M HUSSAIN MR.H R A CHOUDHURY MR.A AHMED	GA, ASSAM ASSTT.S.G.I.
	REMARK : WITH LCR, FIXED			
2.	WP(C)/1483/2016	JAMILA BEGUM <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR.F U BORBHUIYA MR.A AHMED MR.H R A CHOUDHURY MR.A MATIN	ASSTT.S.G.I.R-1 GA, ASSAM(R-2 TO 5)
	REMARK : WITH LCR, FIXED			
<b>ORDERS</b>				
3.	I.A.(CrI.)/581/2017 <b>In</b> CrI.A./317/2017 REMARK : I.A.(CRL.) 595/2017(D/O),FIXED <b>WITH</b> CrI.A./327/2017 <b>with</b> I.A.(CrI.)/595/2017	MR MUKUL DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.H AHMED MR.N N B CHOUDHURY MR.N DUTTA MRD P SAHU	PP, ASSAM
		SHRI DIPANKAR DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.K SARMA MR.D DAS MR.R RAHMAN MS.K M SARMA MR.B J TALUKDAR	PP, ASSAM

[ AT 10:30 AM ]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO.: 6

[ SINGLE BENCH ]

[ CIVIL BENCH - II ]

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Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>OLD PENDING CASES</b>				
1.	WP(C)/1882/2013	KESHAB BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS.B KAMAN MR.B PATHAK MR.B C PATHAK MS.J PHUKAN	SC, EDU
REMARK : FIXED, (FOR ORDERS)				

[ AT 10:30 AM ]

BEFORE:  
HONOURABLE MR. JUSTICE SUMAN SHYAM  
COURT NO.: 9

[ SINGLE BENCH ]

[ [ CIVIL BENCH - IV  
THIS BENCH WILL TAKE UP HEARING LIST  
DATED 02-01-2018 TO 28-02-2018 (RELATING  
TO CIVIL BENCH - IV) ALONG WITH THE  
FOLLOWING MATTERS. ] ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
1.	WP(C)/102/2018	<p style="text-align: center;"><u>MOTION</u></p> FREEDOM, TOURS AND TRAVELS <b>Versus</b> THE UNION OF INDIA	MS. B CHOUDHURY	SC, CBSE MS. R BORAH
2.	REMARK : FIXED WP(C)/181/2018	HASIM AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS. A AHMED MS. A AHMED MR. J U N M LASKAR MR. J U N M LASKAR	GA, ASSAM
3.	WP(C)/184/2018	GEGONG APANG <b>Versus</b> THE GAUHATI HIGH COURT	MR. P K TIWARI MR. L NORBU MR. B PANDEY MR. A R GOGOI	SC, GHC MR H K DAS
4.	WP(C)/185/2018	GEGONG APANG <b>Versus</b> THE GAUHATI HIGH COURT	MR. P K TIWARI MR. L NORBU MR. B PANDEY MR A R GOGOI	SC, GHC MR H K DAS
5.	WP(C)/190/2018	M/S. SUBHALAKHI BONDED WAREHOUSE PVT. LTD. <b>Versus</b> THE STATE OF ASSAM	MR. N J KHATANIAR	SC, EXCISE DEPTT.
6.	WP(C)/191/2018	SMT. GAURI BHATTACHARJEE <b>Versus</b> THE ASSAM STATE ELECTION COMMISSION	MR. A R TALUKDAR MS. M ALOM MR. A T M HUSSAIN MS. M ALOM MR. A T M HUSSAIN	SC, A S E C MR N BORAH

**BEFORE:**  
**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**  
**COURT NO.: 11**

[ SINGLE BENCH ]

[ CRIMINAL SINGLE BENCH ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		<b>MOTION</b> -----		
1.	Bail Appln./93/2018	ABDUL SOBUR <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
2.	Bail Appln./94/2018	KULDIP SINGH @ KALU <b>Versus</b> THE STATE OF ASSAM	MISS. M BORAH MS L BARUAH MR. B B BORAH	PP, ASSAM
3.	Bail Appln./95/2018	MOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. A BAREK	PP, ASSAM
4.	Bail Appln./96/2018	MD. ASHAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MR. Y ALI MS. S A SAIKIA MR. F R CHOUDHURY	PP, ASSAM
	REMARK : B/O			
5.	Bail Appln./97/2018	SHAJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S ALIM MR. A T SIKDER MR B HUSSAIN	PP, ASSAM
6.	Bail Appln./101/2018	AFAZ UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR S R RABHA MR R BAISHYA	PP, ASSAM
7.	Bail Appln./102/2018	ABDUL MOTLEB <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN S MISHRA	PP, ASSAM
8.	AB/124/2018	APURAJ BAROOAH <b>Versus</b> THE STATE OF ASSAM	MR.SANTANU BORTHAKUR	PP, ASSAM
	REMARK : B/O			
9.	AB/125/2018	JULHASH ALI <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR A ISLAM	PP, ASSAM
10.	AB/126/2018	TASER ALI <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MS N NASRIN	PP, ASSAM
11.	AB/127/2018	RUHUL AMIN @ RAHUL AMIN <b>Versus</b> THE STATE OF ASSAM	MR. H ALI	PP, ASSAM
12.	AB/128/2018	MOHAMMAD ALI JINNAH <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MS. R AHMED MR. P DAS MS. C KALITA MR. S HOQUE MR. S ISLAM MR. M ALI	PP, ASSAM
13.	AB/129/2018	NARESH ROY@NARESH RAI <b>Versus</b> THE STATE OF ASSAM	MR. S K GHOSH MS F AHMED	PP, ASSAM
14.	AB/130/2018	LOHIT GOGOI <b>Versus</b> THE STATE OF ASSAM	MR N N UPADHYAYA D BORUAH MR. B B KAKATI MR. R DHAR	PP, ASSAM
15.	AB/131/2018	NAZAKAT ALI HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M J BARUAH MS. L BAILUNG MS P BARMAN	PP, ASSAM
16.	AB/132/2018	REZZAK ALI <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MR. Y ALI MS. S A SAIKIA MR. F R CHOUDHURY	PP, ASSAM



17.	AB/133/2018	HAREN KALITA <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. D BANIA MS. A DAS MD E AHMED	PP, ASSAM
18.	AB/134/2018	MD MUNUIL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. P THAKURIA D KHAKHALAYA MR G THAKURIA	PP, ASSAM
<b>BAIL HEARING</b>				
19.	AB/2751/2017	SABBIR AHMED @ MD. SABBIR <b>Versus</b> THE STATE OF ASSAM	MR.S MUNIR MR. C K NATH	PP, ASSAM
	REMARK : FIXED			
20.	AB/2754/2017	ALAUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR.S MUNIR	PP, ASSAM
	REMARK : FIXED			
21.	AB/2830/2017	SUCHITRA BISWAS <b>Versus</b> THE STATE OF ASSAM	MR.N UDDIN MRS.S SULTANA MS.F N AHMED MR.M ISLAM	PP, ASSAM
	REMARK : FIXED			
22.	AB/40/2018	AMLAN DAS @ AMLAN JYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA MR. M BARUAH	PP, ASSAM
	REMARK : FIXED			
23.	Bail Appln./40/2018	MANTU HUSSAIN @ ABHAY BORA@ RAJIB HOQUE <b>Versus</b> THE STATE OF ASSAM	F HOQUE	PP, ASSAM
	REMARK : FIXED			
24.	Bail Appln./43/2018	ANSER ALI @ BOGA @ ESUMUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. F HAQUE	PP, ASSAM
	REMARK : FIXED			

[ AT 10:30 AM ]

BEFORE:

HON BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO.: 13

[ SINGLE BENCH ]

[ [ CIVIL BENCH - II  
THIS BENCH WILL TAKE UP HEARING LIST  
DATED 02-01-2018 TO 28-02-2018 (RELATING  
TO CIVIL BENCH - II) ALONG WITH THE  
FOLLOWING MATTERS. ] ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1.	WP(C)/7634/2017	SUPERINTENDENT OF ASIMIA SENIOR MADRASSA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS.K DEVI MR. M KHAN MRJ RAHMAN	SC, SECONDARY EDUCATION SC, FINANCE GA, ASSAM
2.	WP(C)/180/2018	BIRENDRA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MS. I DEKA MR. P BARMAN	GA, ASSAM SC, ELEMENTARY EDUCATION
3.	WP(C)/186/2018	SAILEN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR. I U CHOWDHURY MR G GORLOSA MR. A AHMED MS. B DEVI	SC, SECONDARY EDUCATION GA, ASSAM
4.	WP(C)/189/2018	AJOY CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	DR. R SARMAH MR. S TAMANG MS. M PAUL	SC, ELEMENTARY EDUCATION SC, SSA, MR. S SARMA
5.	WP(C)/193/2018 CAVT. NO. 11/2018	BIKASH RANJAN TAHBILDAR <b>Versus</b> THE STATE OF ASSAM	MR. N DUTTA MR. A R TAHBILDAR MS. R DEVI	SC, HIGHER EDUCATION
6.	WP(C)/195/2018	MD. BAHARUL ISLAM <b>Versus</b> THE UNION OF INDIA	DR B P TODI MD. J U AHMED MR. N J MEDHI MR. A TODI MR. A NATH	ASSTT.S.G.I. SC, GST
<b>ORDERS</b>				
7.	WP(C)/7071/2017  <b>with</b> I.A.(Civil)/4306/2017 I.A.(Civil)/4029/2017  REMARK : BY SLIP <b>WITH</b> Cont.Cas(C)/594/2017  <b>WITH</b> I.A.(Civil)/4029/2017  In WP(C)/7071/2017  <b>WITH</b> I.A.(Civil)/4306/2017  In WP(C)/7071/2017  <b>WITH</b> WP(C)/73/2018	ARNAB KR. KALITA AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 17 ORS  ARNAB KUMAR KALITA <b>Versus</b> DR. MRIDUL HAZARIKA AND ANR.  GAUHATI UNIVERSITY AND ANR. <b>Versus</b> ARNAB KR. KALITA AND 38 ORS  GAUHATI UNIVERSITY AND ANR <b>Versus</b> ARNAB KR. KALITA AND 36 ORS  ARNAB KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM	MR.N DUTTA M J GO MR. A K DAS MR.P CHOUDHURY(P- 1,4&10)  MR.M J GOGOI MR.A K DAS  SC, G U MR.R THAKURIA MR.L P SHARMA  MR.L P SHARMA  MR.A K DAS D BARUAH MR. M J GOGOI	MR.L P SHARMA SC, HIGHER EDUCATION SC, G U MR.D SAIKIA(ADDL. ADVOCATE GENERAL, ASSAM)  MR.R THAKURIAR- 1AND2 MR.L P SHARMA(R- 1&2)  MR.M J GOGOI MR.N DUTTA SC, HIGHER EDUCATION MR.A K DAS  SC, HIGHER EDUCATION MR.M J GOGOI  SC, EDU

[ AT 10:30 AM ]

BEFORE:

HON BLE MR. JUSTICE KALYAN RAI SURANA

COURT NO.: 14

[ SINGLE BENCH ]

[ [ CIVIL BENCH - I  
THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST  
DATED 02-01-2018 TO 28-02-2018 (RELATING  
TO CIVIL BENCH - I) ALONG WITH THE  
FOLLOWING MATTERS. ] ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>				
1.	Intest.Cas./2/2008	SARAT CHANDRA MANDAL <b>Versus</b> SACHINDRA MANDAL	MS.A BARMAN MR.K K MAHANTA MR.R DUARAH MR.K KONWAR	MR.U DAS MR.B CHAKRABORTY
REMARK : [ AT 10:30 A.M. ]				
2.	MACApp./6/2011	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI. RUBY SARMA AND 3 ORS	MR.M CHOUDHURY MR.D CHAKRABORTY MS.M CHOUDHURY MR.S DUTTA	MR.D C BARMAN MR.M TALUKDAR MR.B TALUKDAR
REMARK : [ AT 10:30 A.M. ]				
<b>WITH</b>				
	CO/12/2014	RUBY SARMA AND 2 ORS. <b>Versus</b>	MR.B TALUKDAR MS.M TALUKDAR	MR.S DUTTA
<b>with</b>				
	MC/2912/2014	ORIENTAL INSURANCE CO. LTD.		
<b>WITH</b>				
	MC/2912/2014	RUBY SARMA AND 2 ORS. <b>Versus</b>	MS.M TALUKDAR MR.B TALUKDAR	MR.S DUTTA
In				
	CO/12/2014	ORIENTAL INSURANCE CO. LTD.		
<b>OLD PENDING CASES</b>				
3.	MACApp./183/2010	THE UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> DR. RUBUL BARUAH AND ANR	MR.M K CHOUDHURY MR.A BARKATAKI	MR.N DEBNATH MR.N BHATRA(R-1) MRG JALAN
REMARK : FIXED, WITH LCR				
<b>ORDERS</b>				
4.	I.A.(Civil)/67/2018	NATIONAL INSURANCE CO. LTD. <b>Versus</b> CHARU RABI DAS	MR. R GOSWAMI MS. P BORTHAKUR MS. M SAIKIA	
<b>WITH</b>				
	I.A.(Civil)/68/2018	NATIONAL INSURANCE CO. LTD. <b>Versus</b> CHARU RABI DAS	MR. R GOSWAMI MS. P BORTHAKUR MS. M SAIKIA	MR.S DUTTA
<b>WITH</b>				
	MACApp./17/2018	NATIONAL INSURANCE CO. LTD. <b>Versus</b> CHARU RABI DAS	MR. R GOSWAMI MS. P BORTHAKUR MS. M SAIKIA MR.R GOSWAMI	MR.S DUTTA
5.	I.A.(Civil)/70/2018	NATIONAL INSURANCE CO. LTD. <b>Versus</b> CHARU RABI DAS	MR.R GOSWAMI MS. P BORTHAKUR MS. M SAIKIA	
<b>WITH</b>				
	I.A.(Civil)/72/2018	NATIONAL INSURANCE CO. LTD. <b>Versus</b> CHARU RABI DAS	MR.R GOSWAMI MS. P BORTHAKUR MS. M SAIKIA	MR.S DUTTA
<b>WITH</b>				



[ AT 10:30 AM ]

BEFORE:

HON BLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO.: 15

[ SINGLE BENCH ]

[ [ CIVIL BENCH - I

THIS BENCH WILL TAKE UP HEARING LIST  
DATED 02-01-2018 TO 28-02-2018 (RELATING  
TO CIVIL BENCH - I) FROM ITEM NOS. 1

TO 50 ALONG WITH THE FOLLOWING MATTERS. ] ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>OLD PENDING CASES</u></b>				
1.	WP(C)/6488/2010	KHETRA MOHAN MANDAL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MS M BHATTACHARYA MR.D TALUKDAR	SC, WATER RESOURCE MR.B GOSWAMI GA, ASSAM
		REMARK : FIXED, (FOR ADMISSION)		
<b><u>ADMISSION</u></b>				
2.	WP(C)/5675/2015	GANESH DEY AND 47 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR.SK S N MOHAMMAD MR.P NAYAK MS.R BORAH MR. K K DUTTA MR.D SAIKIA MR.R BARUAH MR.A DEKA MR.B GOGOI	MR.A K SARKAR SC, NF RLY(R1-5) MR B N GOGOI
		REMARK : FIXED		
3.	WP(C)/858/2016	SANTANU CHOUDHURY AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR.R DUBEY MS.A B KAYASTHA MR.K N CHOUDHURY	ASSTT.S.G.I. MR.S C KEYAL

[ AT 10:30 AM ]

BEFORE:  
HON BLE MR. JUSTICE NELSON SAILO

COURT NO.: 16

[ SINGLE BENCH ]

[ [ CIVIL BENCH-III ]  
THIS BENCH WILL RISE AT 1:15 P.M. ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>OLD PENDING CASES</b>				
1.	WP(C)/1490/2010	NOWSHAD ALI AND 29 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.A K PURKAYASTHA MR.D PACHANI MR.M TALUKDAR MS.S TIBREWALA	DR.B AHMED SC, IRRIGATION
		REMARK : FIXED, (FOR ADMISSION)		
2.	WP(C)/2198/2010	PARBIN SULTANA <b>Versus</b> THE STATE OF ASSAM AND ORS	MS.A BEGUM MD.M H CHOUDHURY MR. M A SHEIKH	GA, ASSAM
		REMARK : FIXED, (FOR ORDERS)		
<b>ADMISSION</b>				
3.	WP(C)/901/2015	MD. ZAKIR HUSSAIN <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD AND 8 ORS	MR.S ALI MR.S SHARMA MR.N N UPADHAYA MR.P K BORDOLOI	SC, POWER GRID(R9) SC, PERSONNEL DEPT.(R8) SC, A S E B(R1-7)
		REMARK : FIXED		
4.	WP(C)/7745/2016	SRI GOPAL CHANDRA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A RAHMAN MR.A Z AHMED MR.N ALAM R K	SC, AG SC, PENSION & PUBLIC GRIEVANCES SC, FOREST
		REMARK : FIXED		

[ AT 02:00 PM ]

BEFORE:  
HON BLE MR. JUSTICE AJIT BORTHAKUR

COURT NO.: 17

[ SINGLE BENCH ]

[ CRIMINAL SINGLE BENCH

THIS BENCH WILL SIT AT 2:00 P.M. ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
1.	AB/1652/2017	ANIRUDDHA DUTTA <b>Versus</b> THE STATE OF ASSAM	MR.N MAHAJAN MRN J DAS MR.R ALI MR.A CHOUDHURY MR.P K DAS	PP, ASSAM
2.	AB/1755/2017	AZIZUR RAHMAN @ AZIZUR RAHMAN MANDAL <b>Versus</b> THE STATE OF ASSAM	MR.R ALI MR.N MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY	PP, ASSAM
3.	AB/2044/2017	SAHINUR ISLAM @ SAHINUR ALOM AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM	MR.R A CHOUDHURY MR.H R A CHOUDHURY MR.H ALI	PP, ASSAM
<b>ADMISSION</b>				
4.	Crl.Pet./141/2015	MD. MUSHARUF HUSSAIN LASKAR AND 2 ORS <b>Versus</b> SMTI. BANDANA BORAH	MR.M BERIA MR.K SARMA MR.D DAS MD.A HUSSAIN MR.K CHOUDHURY MS.K M SARMA	MR.J C BARMAN MR.R SAGAR
5.	Crl.Rev.P./233/2015	DEBANANDA KONWAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MS.K L R YANTHAN MR.S C BISWAS MRS PARASHAR MR.R DHAR	MR.G PEGUR-2 PP, ASSAM MS.D PEGU(R-2) MR.U K BARMAN(R-2)
6.	Crl.Pet./705/2015	PREMESWAR SAIKIA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.B GOGOI MR.G DUTTA MR.P NAYAK	PP, ASSAM
7.	Crl.Pet./903/2015	PROMOD KUMARJALAN <b>Versus</b> THE STATE OF ASSAM	MS.R JAIN MR.P DEKA MD.ASLAM MR.P BORA MR.G N SAHEWALLA	PP, ASSAM
8.	Crl.Pet./82/2016	ARUP BHUYAN AND ANR. <b>Versus</b> M/S DUTTA ALLIANCE AND ANR.	MR.R K JAIN MR.S K JAIN MS.N HUSSAIN MR.T C KHETRI MRR K PAHARIA	MR.A RAHMAN MR.N ALAM R K
9.	Crl.Pet./164/2016	ARUN KUMAR DOWARAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A K DUTTA MR.B PURKAYASTHA MR.M GOGOI	PP, ASSAM MS.D GHOSH(R- 2,3&4) MSG KALITA(R- 2,3&4)
10.	Crl.Pet./708/2016	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.J I BORBHUIYA MR.R ALI MR.L MOHAN MS.F BEGUM MRS.K H CHOUDHURY	PP, ASSAM MS.C CHOUDHURY(R-3) MR.N J DUTTA(R-3) MR.A R BORA(R-3)
11.	Crl.Rev.P./83/2017	ABDUL HAFIZ AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR MS.P SARMA MR.A R TALUKDAR	MR.N K KALITAADDL. P.P. PP, ASSAM

12.	Crl.Rev.P./147/2017	SANESWAR DAS <b>Versus</b> ANITA TALUKDAR DAS	MR.S CHOUDHURY MR.S D PURAKAYATHA	MR.P THAKURIA MR.B MANDAL MR.B HALDAR
	REMARK : WITH LCR 2 FILES			
13.	Crl.Pet./294/2017	SRIKANTA PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.S CHANDA MR.M PHUKAN MR.S CHAMARIA MR.D SHARMA	MR.H SARMAADDL. PP, ASSAM MR.H RAHMAN(R-2) MR.R DAS(R-2) MR.A GHOSH(R-2)
14.	Crl.Rev.P./351/2017	SABIR AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS.P DAS MR.M H BARBHUYAN MR H HOQUE MR.A HUSSAIN	MR.D SARMAR-2 MR.Z ALAM(R-2) MR.E U AHMED(R-2) PP, ASSAM MR.N D SARMA(R-2)
<b>ORDERS</b>				
15.	Crl.Pet./67/2011	SWAPAN KR. DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.J U N M LASKAR MR.S C BISWAS MR.J ISLAM MR.A A R KARIM MR.A M BARBHUIYA	PP, ASSAM
	REMARK : WITH OFFICE NOTE			
16.	I.A.(Crl.)/90/2017	MD. REYAJUL HAQUE BARBHUIYA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MS.A BEGUM MR.M ISLAM MS.A LAHKAR MD.B ISLAM	PP, ASSAM
	<b>WITH</b>			
	Crl.Rev.P./327/2014	MD. REYAJUL HAQUE BARBHUIYA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MS.A BEGUM MD.B ISLAM MS.A LAHKAR	PP, ASSAM
17.	I.A.(Crl.)/478/2017	GAFUR KHAN AND ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS.F BEGUM MR.L MOHAN MS.B CHAKRABARTTY MR.J I BORBHUIYA	MR.R ISLAM MR M ISLAM PP, ASSAM
	REMARK : IN CRL.REV.PET---- WITH IA(CRL)-----/18(BAIL PETITION)			
18.	I.A.(Crl.)/692/2017	MAN MOHAN GUPTA <b>Versus</b> BINOD AGARWAL AND ANR.	MR.H GUPTA MS.R M SARMAH	MR.K K DEYR-2 MRV K BAROOAH(R-2)
	REMARK : IN CRL.REV.PET.....			
19.	I.A.(Crl.)/695/2017	KHAGESWAR BAISHYA <b>Versus</b> MANOMATI BAISHYA	MR.M ALI MR.D SARMA MR.M PHUKAN MR.S CHAMARIA	MR. D K KOTHARI MR. B P CHANGMAI MR. B DEKA MR. P K MOUR
	REMARK : IN CRL.REV.PET SL. 305170			
20.	I.A.(Crl.)/769/2017	KAMRUP MINERAL CHEMICAL PVT. LTD AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS.I DEKA MR.M K DAS MR.R SARMA	PP, ASSAM
	REMARK : WITH OFFICE NOTE			
	<b>WITH</b>			
	Crl.Rev.P./420/2017	KAMRUP MINERAL CHEMICAL PVT. LTD. AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.R SARMA MS.I DEKA MR.M K DAS	PP, ASSAM
	<b>WITH</b>			
	I.A.(Crl.)/770/2017	KAMRUP MINERAL CHEMICAL PVT. LTD AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.R SARMA MR.M K DAS MS.I DEKA	PP, ASSAM



21.	I.A.(CrI.)/835/2017	MD. HARMUJ ALI <b>Versus</b> MD. ASADULLA AND ANR.	MR.J AHMED MR A N AHMED	
	<b>WITH</b> CrI.Rev.P./461/2017	MD. HARMUJ ALI <b>Versus</b> MD. ASADULLA AND ANR.	MR.J AHMED MR A N AHMED	PP, ASSAM
22.	CrI.Pet./837/2017	MANAS SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRR KARIM MR.P BISWAS MR.S C BISWAS MS.J BORUAH MS.K L R YANTHAN	PP, ASSAM
23.	CrI.Pet./1007/2017	BIREN CH. DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.D K BAIDYA MR.D GOGOI MS.S KAKATI MR.S BORTHAKUR MR.A M BORA	M CHOUDHURY P SAHARIA PP, ASSAM
24.	CrI.Rev.P./7/2018	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> PANKAJ PAUL	MR. S C KEYAL	MR. A M BORA MS. U HAZARIKA MS. C CHOUDHURY MR. D K BAIDYA MR. D GOGOI
25.	I.A.(CrI.)/36/2018	MAHENDRA KUMAR KANOI <b>Versus</b> THE STATE OF ASSAM	MR. D DAS MR. H NATH	PP, ASSAM MR. S U AHMED MR. N ALAM
	REMARK : (FOR WITHDRAWAL)			
	<b>WITH</b> CrI.Pet./283/2017	MAHENDRA KUMAR KANOI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.H NATH MR.M MUKHERJEE MR.D DAS	MR. N ALAMR-2 PP, ASSAM
	<b>WITH</b> CrI.Pet./348/2017	SAURAV KANOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.M MUKHERJEE MR.D DAS MR.H NATH	MR.A K SHARMAR-2 MR. N ALAM(R-2) MRK JAIN(R-2)
	<b>WITH</b> I.A.(CrI.)/35/2018	SAURAV KANOI <b>Versus</b> THE STATE OF ASSAM	MR. D DAS MR. H NATH	PP, ASSAM MR. S U AHMED

[ AT 10:30 AM ]

BEFORE:  
HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO.: 18

[ SINGLE BENCH ]

[ CRIMINAL SINGLE BENCH

THIS BENCH WILL TAKE UP HEARING LIST  
DATED 02-01-2018 TO 28-02-2018 ( RELATING  
TO CRIMINAL SINGLE BENCH - I ) EXCEPT  
ITEM NO. 1 AND 21 ALONG WITH THE FOLLOWING  
MATTERS---

N.B.:- NO ADJOURNMENT WILL BE GIVEN  
BY THE HON'BLE COURT SPECIALLY IN THE  
'P.C. ACT.' MATTERS. ] ]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1.	Crl.Rev.P./5/2018  <b>with</b> I.A.(Crl.)/11/2018 REMARK : FIXED  <b>WITH</b> I.A.(Crl.)/11/2018  In Crl.Rev.P./5/2018	HARUN RASHID <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA MRA SHARMA	MR PP, ASSAM PP, ASSAM
2.	Crl.Rev.P./8/2018	HARUN RASHID <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
3.	Crl.Rev.P./15/2018	SANJAY SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. S DAS MR. K MALAKAR MS. K DAS MS.B SARMA MR.A K TALUKDAR MR.S BANIK MR.Z RAHMAN	PP, ASSAM GA, ASSAM
4.	Crl.Pet./26/2018	RANJAN KUMAR ROY <b>Versus</b> SMT. SANGEETA ROY	MR. D CHAKRABARTY MR. A D CHOUDHURY MS M GOGOI	
5.	Crl.Pet./27/2018	SUKANTA DEY <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA V A CHOUDHURY MR. P K MUNIR	PP, ASSAM
6.	Crl.Pet./28/2018	ABU TALEP SIKDAR AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA MR J DAS MR.S BORTHAKUR MR. P K BORAH	PP, ASSAM
7.	Crl.Pet./29/2018	NABA KR. DAS <b>Versus</b> THE STATE OF ASSAM	MR H GUPTA MR. R M SARMA	PP, ASSAM
8.	Crl.Pet./30/2018	TAJ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A R TALUKDAR MS. M ALOM MR. A T M HUSSAIN	PP, ASSAM
9.	Crl.Pet./31/2018	DEOKI NANDAN KANOI <b>Versus</b> SMT. S. CHOUDHURY	MR. P J SAIKIA MR. R S MISHRA	
<b>ADMISSION</b>				
10.	Crl.Pet./982/2016	JITENDRA KR. DOLEY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS.S F MAITAI MR.M BISWAS	PP, ASSAM MR.B J MUKHERJEE(R-2)

REMARK : WITH LCR 1, FIXED

- |     |                                   |   |                                  |           |
|-----|-----------------------------------|---|----------------------------------|-----------|
| 11. | CrI.A./19/2018                    | AJAB UDDIN MAZUMDER<br><b>Versus</b><br>THE STATE OF ASSAM                | L R MAJUMDAR                     | PP, ASSAM |
|     | REMARK : B/O                      |   |                                  |           |
|     | <b>WITH</b><br>I.A.(CrI.)/40/2018 | AJAB UDDIN MAZUMDER<br><b>Versus</b><br>THE STATE OF ASSAM                | L R MAJUMDAR                     | PP, ASSAM |
|     |                                   |   |                                  |           |
|     |                                   |   | <b>ORDERS</b>                    |           |
| 12. | CrI.Rev.P./435/2017               | IBRAHIM ALI BORBHUIYAN<br><b>Versus</b><br>THE STATE OF ASSAM AND<br>ANR. | MR.M A I HUSSAIN<br>MRA R BHUYAN | PP, ASSAM |
|     | REMARK : FIXED                    |   |                                  |           |

[ AT 10:30 AM ]  
BEFORE:  
HONOURABLE MR. JUSTICE MIR ALFAZ ALI  
COURT NO.: 19

[ SINGLE BENCH ]

[ CIVIL BENCH - I

THIS BENCH WILL TAKE UP HEARING LIST  
DATED 02-01-2018 TO 28-02-2018 (RELATING  
TO CIVIL BENCH - I) FROM ITEM NOS. 51  
TO 101 ALONG WITH THE FOLLOWING MATTERS.

N.B.:- NO ADJOURNMENT WILL BE GIVEN  
BY THE HON'BLE COURT SPECIALLY IN THE  
'P.C. ACT.' MATTERS. ] ]

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Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>				
1.	CRL.A(J)/26/2017	HOPNA SOREN <b>Versus</b> THE STATE OF ASSAM	AMICUS CURIAE MR.S K AGARWAL	PP, ASSAM
		REMARK : [ AT 10:30 A.M. ]		
2.	CrI.A./108/2017	NABIN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.A AHMED MR.H R A CHOUDHURY MR.I A HAZARIKA	PP, ASSAM
		REMARK : [ AT 10:30 A.M. ]		

LEAVE NOTE OF ADVOCATES

1)	MR S BORGOHAIN	20-12-2017	To	17-01-2018
2)	MS F BEGUM	27-11-2017	To	30-01-2018
3)	MRS UMA CHAKRABORTY	03-01-2018	To	31-01-2018
4)	MR. M A CHOUDHURY	05-01-2018	To	25-01-2018
5)	MS. MEDHALILA GOPE	05-01-2018	To	28-02-2018
6)	MD. B ISLAM	05-01-2018	To	30-01-2018
7)	MR M SINGH	02-01-2018	To	02-04-2018
8)	MR. J A AHMED	10-01-2018	To	30-01-2018
9)	MR. M DUTTA	11-01-2018	To	21-01-2018
10)	MD. A H LASKAR	12-01-2018	To	19-01-2018
11)	MR H MAURYA	11-01-2018	To	23-01-2018
12)	MS B CHETRI	11-01-2018	To	20-01-2018
13)	MS. B M CHHETRI	11-01-2018	To	20-01-2018
14)	MD. A J ATIA	17-01-2018	To	19-01-2018
15)	MR. B K PURKAYASTHA	17-01-2018	To	17-02-2018
16)	MR. N GOGOI	12-01-2018	To	25-01-2018
17)	MR. I AHMED	17-01-2018	To	19-01-2018
18)	MR. C BORUAH	17-01-2018	To	19-01-2018
19)	MR B ACHARYYA	17-01-2018	To	20-01-2018
20)	MS. M ACHARYYA	17-01-2018	To	20-01-2018
21)	MR. S SINHA	15-01-2018	To	19-01-2018
22)	MS. B DAS	17-01-2018	To	02-02-2018